

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-318
(IB)-1158(ND)2018

IN THE MATTER OF:

M/s. Modern Credit Pvt. Ltd.

....Applicant

Vs.

M/s. Dee Ess-Buhin Pvt. Ltd.

....Respondent

SECTION

Under Section 7 of IBC, 2016

Order delivered on 16.09.2019

CORAM:

MS. INA MALHOTRA,
HON'BLE MEMBER (JUDICIAL)


MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Adv. Vivek Malik and Adv. Kartikeya Jain
For the appointed Liquidation: Ms. Nibruti Samal

ORDER

During the course of resolution process, appearance has been put on behalf of proposed Liquidator Mr. BP Deshwal. Notice be issued to Resolution Professional and CoC through RP. To come up on 23.09.2019.


(SUMITA PURKAYASTHA)
MEMBER (T)


(INA MALHOTRA)
MEMBER (J)